

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 48/97/HDB/2017	
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others	
NAME OF THE PETITIONER(S)	Swarnaandhra IJMII Integrated Limited	
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others	
UNDER SECTION	97	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVER GANESH	Advocate	lgerassociates 160 19 moil . com. 9695968289	Viend

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Psablakar Rolcha Kelmoni	Advocate	Fredhaatterry @ green.co	, Ja

Heard Shri Vivek Ganesh, Learned Counsel for the Petitioner and Ms. Rekha Kumari and Shri J. Prabhakar, Learned Counsels for the Respondent.

The Learned Counsel for the Respondents 2-3 submit that she has already filed her reply on behalf of R-2 and filing her reply on behalf of R-3 by 25.10.2017. Post the case for final hearing on 25.10.2017.

Member (T)

Member (J

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